

Read : (1) Hon'ble High Court of Gujarat letter No.ITC/191/2015,
dated 03/11/2015.


(2) Hon'ble High Court of Gujarat letter No.ITC/217/2017,
dated 05/10/2017.

OFFICE ORDER
No.CC/ 33 /2021.

As per directions given in the Hon'ble High Court of Gujarat, letters referred above, as suggested in the eCourts Project-Phase II Policy & Action Plan by the Hon'ble eCommittee, Supreme Court of India. Accordingly, the undersigned is pleased to constitute District Court Computer Committee (DCCC) for the Kheda District as under.

1. **Additional District Judge, District Court, Kheda at Nadiad.**
2. **Principal Senior Civil Judge, Senior Civil Court, Nadiad.**
3. **Chief Judicial Magistrate, Chief Judicial Magistrate Court, Nadiad.**
4. **System Officer, District Court, Nadiad**
5. **System Administrator, Computer Centre, District Court, Nadiad.**

District Court,
Kheda at Nadiad.
Date : July 19th, 2021


(L. S. Pirzada)
Principal District Judge,
Kheda at Nadiad.